

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No.429/2019 in OA No.894/2019



New Delhi, this the 24th Day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Mahendra Singh
Aged 35 years Grade-II
S/o Shri Jafaroo Singh
R/o 30 Balajivihar-2nd
Govindpura Kalwar Road
Jaipur, Rajasthan
2. Rakesh Pareek
Aged 33 years Grade-II
S/o Shri Surya Prakash Pareek
R/o Q No.70, Postal Colony
Malviya Nagar Jaipur
3. Dilip Kumar Mishra
Aged 32 years Grade-II
S/o Subhash Chandra Mishra
R/o Mandirpara, Nawapara-766105
Odisha.
4. Mohan Lal Meena
Aged 37 years Grade-II
S/o Sh. Jaman Lal Meena
R/o Plot No.23, Macheda Shekhawati Nagar
Sikar Road, Jaipur. ...Applicants.

(By Advocate: Shri Harsh Pawar for Shri Roopansh Purohit)

Vs.

1. Mr. Deepak Kumar
Bgt. & Admn & Director (DE)
Dak Bhawan, Sansad Marg
New Delhi, Delhi-110001.

2. Mr. Vinaya Prakash Singh
Sr. DDG (Vigilance) & CVO
Dak Bhawan, Sansad Marg
New Delhi, Delhi-110001.Respondents

(By Advocate: Shri Aamir Sheikh for Shri Hanu Bhaskar)

Order (Oral)

Hon'ble Justice Vijay Lakshmi, M(J)

Shri Harsh Pawar appearing as proxy to Shri Roopansh Purohit, counsel for applicants submits that the respondents have complied with the Order dated 18.03.2019 passed by the Tribunal in OA No.894/2019.

2. In view of above, the Contempt Petition does not survive. Accordingly, the same is closed. Notices are discharged. No costs.

(Aradhana Johri)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

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